

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:877  
ANSWERED ON:25.07.2003  
DEVELOPMENT OF EXPORT INFRASTRUCTURE  
RAMSHETH THAKUR

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government have provided any financial assistance to States for development of export infrastructure and allied activities in the States;
- (b) if so, the grants provided to States including Maharashtra therefor during the last three years and current year;
- (c) whether any guidelines have been issued by the Union Government for the utilization of Central grants;
- (d) if so, the details thereof;
- (e) whether there is any proposal to give special incentives to the States for their higher share to the country's export; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S.B. MOOKHERJEE)

- (a) Yes, sir. The Government provides financial assistance to states for development of export infrastructure and allied activities under Critical infrastructure Balance/Assistance to States for Developing Export Infrastructure and Allied Activities scheme.
- (b) The details of assistance in the last three years is as below :-

Total grant for all states (in crores)      Grant for Maharashtra (in crores)

2000-01	25.31	1.05405
2001-02	64.27	5.83
2002-03	239	16

Total	328.58	22.88405
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In the current financial year an ad-hoc allocation of Rs.130.5 crores has been made for all the states of which Rs. 16 crores has been allocated to the State of Maharashtra.

- (c) Yes, sir.
- (d) According to the guidelines issued to the states, each State/UT has to submit quarterly progress report in the prescribed format and also submit utilisation certificate for each instalment in the prescribed format.
- (e) & (f) Present Scheme aims at giving more funds to States having higher exports.